COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

APPEAL NO. 308 OF 2016

AND

APPEAL NO. 209 OF 2017

Dated: 19th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

In the matter of:

Haryana Power Purchase Center Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors. Respondent(s)

APPEAL NO. 138 OF 2016

In the matter of:

Jhajjar Power Ltd. Appellant(s)

Vs.

Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. Respondent(s)

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

In the matter of:

Tata Power Delhi Distribution ltd. Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors. Respondent(s)

APPEAL NO. 308 OF 2016

In the matter of:

Jhajjar Power Ltd. Appellant(s)

Vs.

Tata Power Delhi Distribution Ltd. & Ors. Respondent(s)

APPEAL NO. 209 OF 2017

In the matter of:

Tata Power Delhi Distribution Limited Appellant(s)

Vs.

Jhajjar Power Limited & Ors. Respondent(s)

ORDER

The matters could not be taken up due to administrative reasons.

List these matters on **30.01.2018**.

COURT MASTER